

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1179(H)
TO BE ANSWERED ON 25TH JULY, 2016

INCENTIVES TO NEW TRADERS

1179(H). SHRI PRAHLAD SINGH PATEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to give incentives to new traders and youths involved in export business;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to provide any special package in this regard; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) and (b): The “Exports from India Schemes” announced in the new Foreign Trade Policy 2015-20 provide rewards in the form of duty credit scrips to eligible exporters including new traders and youth involved in export business to offset infrastructural inefficiencies and associated costs involved and to provide exporters a level playing field.

Exports of notified goods/products with ITC [HS] code, are rewarded under Merchandise Exports from India Scheme (MEIS). The basis of calculation of reward is on realized FOB value of exports in free foreign exchange at the rate of 2% , 3% or 5% depending upon the tariff lines.

Service Providers of notified services, located in India, are rewarded under Service Exports from India Scheme (SEIS) at the rate of 3% or 5% of the net foreign exchange earned depending upon the type of notified services.

The Government is also implementing the Niryat Bandhu Scheme for, inter alia mentoring new and potential exporters on the intricacies of foreign trade through counseling, training, and outreach programmes.

(c) and (d): There is no proposal under consideration for special package for new traders and youth.

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